

ing number of insects had become immune to normally used insecticides;

(c) if so, the main findings of the said report;

(d) whether the Government have investigated into the effectiveness of the D. D. T. that is being used in India; and

(e) if so, the findings thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) :** (a) Yes, the Federal Republic of Germany has imposed a general ban on the use of D. D. T. with exemptions in forestry for dip treatment against beetles and for spraying small butter-flies till 1974.

(b) Yes.

(c) Whereas in 1962, 81 insects of Medical and Veterinary importance were reported to be resistant to different insecticides, the number of species resistant presently to these compounds has gone up to more than 100.

(d) Yes.

(e) In India D. D. T. is primarily used in the National Malaria Eradication Programme. Out of 100 029 unit areas which receive insecticidal spray, D. D. T. is still effective in 94,379 units. In unit areas where it is not effective, alternative insecticides are being used.

**Demand and Production of Milk and Milk Products Under Fourth Plan**

**2017. SHRI JYOTIRMOY BOSU :** Will the Minister of AGRICULTURE be pleased to state :

(a) the present output of milk and milk products in the organised sector in each State ;

(b) the current demand for milk and milk products in each State;

(c) the estimated demand of milk and milk products in each State by the end of the Fourth Five Plan; and

(d) how the estimated demand is proposed to be met?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) :** (a) to (d). Information is being collected and will be placed on the Table of the Sabha when received.

**Strike in Durgapur State Transport**

**2018. SHRI KRISHNA CHANDRA HALDER :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the "helpers" who are working in the Garage Department of Durgapur State Transport went on a work-to-rule strike in September, 1971 in support of their grievances;

(b) if so, the reasons thereof;

(c) the main demands of the workers thereof; and

(d) the steps taken by Government to redress their grievances ?

**THE MINISTER OF PARLIMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) :** (a) to (c). The 'helpers' working in the Garage Department of Durgapur State Transport went on a work-to rule strike in September, 1971. Their main demands were as under :—

(i) Better pay for Garage staff drawing basic pay upto Rs. 100/-;

(ii) Housing accommodation for all staff;

(iii) Bonus or ex-gratia payment in lieu thereof; and

(iv) Medical facilities, as there is no Government Hospital at Durgapur;

(d) The Government of West Bengal have taken the following steps to meet their demands :

- (i) The pay scales of the employees of the Durgapur State Transport have been revised with retrospective effect from 1st April, 1970 to correspond to those applicable to the State Government servants;
- (ii) Sixty six flats for the staff of the Undertaking are under construction and there is a programme for building more flats;
- (iii) The question of ex-gratia payment in lieu of Bonus is under consideration;
- (iv) A Government Hospital at Durgapur is under construction. At present, two beds have been kept reserved at Raniganj Marwari Relief Society Hospital and arrangements exist for the treatment of six employees at the Bankura Government Hospital. The employees of the Durgapur State Transport, being Government employees, are getting medical allowance as admissible to other State Government employees.

**Development of Cropping Pattern by Agriculture Scientists to Remove Regional Disparities**

2019. SHRI P. GANGADEB : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have asked the Agricultural Scientists to develop cropping pattern in such a way that the regional disparities are removed ;

(b) if so, the suggestions made by the Agricultural Scientists; and

(c) how many suggestions have so far been implemented by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

ANNASAHAB SHINDE) : (a) The Agricultural Scientists endeavour to develop cropping Patterns suitable for different regions which would reduce disparities in development.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT--1161/71]

**Census of Landless Labour**

2020. SHRI P. GANGADEB :  
SHRI P.M. MEHTA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the hunger for land among the landless in India is growing despite talk of land reforms according to provisional 1971 Census Report ;

(b) if so, whether in States like Andhra Pradesh, Bihar, Tamil Nadu, Uttar Pradesh, and West Bengal, the number of landless labourers continues to be high and has grown during the past decade ; and

(c) the reasons therefor and steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) The provisional 1971 Census Report does not give the number of landless in India but it gives the number of agricultural labourers which includes landless as well as those who have some land to cultivate as owner or tenant but whose main activity is that of agricultural labour. However, the Government is aware of the problem of landless agricultural workers and are keen to alleviate their socio-economic conditions.

(b) As stated above, the Census data relates to agricultural labourers and not landless labourers as such. The number of agricultural labourers given in 1971 Census Report are not strictly comparable with those of 1961 since the definitions of worker